

beginning stage, the Singareni Collieries passed a resolution on the 21st January, 1991 requesting in the reduction in the cost of project by Rs.35 crores. After 30 days they passed another resolution, without caring for the earlier resolution, and they straightaway said that they are going to enter into a contract whereby there has been about Rs.200 crores loss to the Government exchequer, which is again in the foreign exchange.

Then there is another thing. The World Bank has given about Rs. 217 million crores for the Sri Sailam project in the State of Andhra Pradesh. There were about 35 applicants. Out of these 35 applicants the conditions were laid down in such a manner that only five were able to get the order. There also, about Rs.90 crores in excess was given and there was an exchange of the order of about Rs.14 crores between the Government and the main parties. The result is that there is no need for any external aid. About Rs. 700 crore was given for Cyclone Relief Fund by the World Bank but that was utilised by their own people. The work was entrusted to them on a nomination basis.

Why should we bring all the money from outside? Every time, the hon. Prime Minister and the Hon. Finance Minister use to tell us that we are in a great financial crisis. Our external debt is so much, our deficit is so much and so on. Thousands of crores of rupees are wasted like this. So, we are borrowing money from outside, that is from the World Bank and so on, and we are wasting it. It is a matter of shame for people like us, who are sitting here and watching and not doing anything. If such types of malpractices are done by high officials, then we demand a high-powered Committee to go into this (*Interruptions*).

SHRI BH. VIJAYAKUMAR RAJU (Narsapur): Sir, we demand that a high-powered Committee should be appointed to go into the merits of the case. (*Interruptions*)*

MR. SPEAKER: It is not going on record. Please take your seats. I am standing. You know that one your colleagues had done it very ably. Why do you want just to speak at one and the same time?

(*Interruptions*)

SHRI BH. VIJAYAKUMAR RAJU: We are demanding that a high-powered Committee should be appointed by the Prime Minister to go into this. (*Interruptions*)

MR. SPEAKER: I am not allowing reference to the Committee of the Legislature, in this House. Suppose if you are to the activities etc. in other Legislatures, they will also refer to your activities here. Please understand it. I have said that your colleague has done it quite rightly and you do not have to repeat it. It is not necessary. We are coming to the fag end of this Session. There are many Members who also want to raise their issues. I am going to allow them in deference to their wishes. Please sit down now.

(*Interruptions*)

[*Translation*]

SHRI HARPAL PANWAR (Kairana): Mr. Speaker, Sir, I would like to draw your attention towards the Delhi-Saharanpur via Baraut-Shamli Railway line. The Government of India has withdrawn 9 small halts on this Railway line. The line passes through 3 districts i.e. Muzaffarnagar, Meerut and Saharanpur. The roads in this area are narrow but the density of population is high. So the withdrawing of the halt facility on this line will create a lot of problems for the people. Keeping in view the agriculture importance of the area, it is the most vital part of U.P. Sir, through you I would request the Government of India to review its decision and restore the halt facility immediately. Otherwise the people of the area will have no alternative but to launch an agitation on this issue which may result in blockade of roads and trains and we

too shall not have another option than to participate in that agitation.

Mr. Speaker, Sir, this area is one of the important and fertile areas of Uttar Pradesh. Hence, more facilities should be provided to the people of the area instead of withdrawing whatever little facilities they have got. So, through you it is my request to the hon. Minister of Railways to review his decision and store the halting facility. Sir, through you I would like to say one more thing in this connection that on that railway line there are two railway crossings near Allam 60-70 persons have been killed in accidents during the last 3-4 years while negotiating these two crossings. But manned level crossing have not been so far provided. I have repeatedly requested for provision of manned level crossings there. Besides, the decision to do away with the halt should immediately be withdrawn as people are facing a lot of inconvenience and they would agitate. The problems would also increase.

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Speaker, Sir, I would like to draw your attention to a famous pilgrim centre, Bateshwarnath and Lord Mahavir's temple in my constituency. Lord Bateshwarnath's temple is situated between Yamuna and Chambal rivers in Agra district of Uttar Pradesh. Pilgrims from not only within the country but also from foreign countries visit this temple. This is a major tourist centre and the greatest attraction is the animal fair on the occasion of 'Kartik Poonmima' wherein lakhs of cows and oxen are sold. The State Government and the Central Government get lot of revenue out of this function.

Just 3 kms. from Bateshwarnath is Shohripur where the temple of Lord Mahavir is situated. People of Jain Community come in large number from Maharashtra, West Bengal, Rajasthan and other parts of the country to visit this temple but there are no adequate facilities of roads etc, as a result they have to face lot of difficulties.

Both Bateshwarnath and the temple of Lord Mahavir in Shohripur are major tourist

places. Thousands of pilgrims visit these places. Last time, when I went there on a visit, people of the area drew my attention to both these pilgrimages and requested that financial assistance should be got sanctioned for beautification of these places from the Ministry of Tourism. Therefore, I request you personally to sanction more and more funds for beautification of Bateshwarnath and Lord Mahavir's temple.

SHRI RAJNATH SONKAR SHASTRI: You are not giving us an opportunity to speak. You told us yesterday and day before yesterday also that you would give us time to speak, but why are you not allowing us? Have we committed a sin?

MR. SPEAKER: You have taken maximum time. I am allowing others. You will not be allowed anytime today.

(Interruptions)

SHRI MAHENDRA KUMAR SINGH THAKUR (Khandwa): Sir, I want to draw your attention to provide railway facility to Khandwa district ... *(Interruptions)*... I request you to provide a stoppage of Goa Express at Khandwa, Karnataka Express at Bushanpur and Lucknow - Bombay at Harsood so that the people of these places which are predominantly inhabited by Adivasis could be benefited. Providing a stoppage of the Karnataka Express at Burhanpur and Goa Express at Khandwa is essential so that people from these areas could have a direct link to the South. Therefore, I demand that these stoppages should be provided on priority basis.

SHRI RAM NIHOR RAI (Robertsganj): Sir, I want to draw your attention to an important point regarding Sonbhadra and Mirzapur districts which are adjacent to Bihar. The biggest dam in the country i.e. the Rihand dam was inaugurated by Pandit Jawahar Lal Nehru in 1963. 30 Years have already passed and every year Rs. 10 lakhs are spent on repairs etc. but infact no work is undertaken. The Hindustan Construction Company had constructed a bridge near the dam. On 5th of